NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 04.05.2021 (TUESDAY)

COURT - III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 298 of 2021	Anuj Tejpal Vs. Rakesh Yadav & Anr.	Jeevan Ballav Panda	Noopur K Dalal-R2 Shilpa Gamnani

For Admission (Fresh Cases)

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2.	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	
3.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	
4.	Comp. App. (AT) (Ins) No. 338 of 2021	Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors.	Neha Somani	
5.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal
6.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	
7.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	
8.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	

9.	Comp. App. (AT) (Ins) No. 343 of 2021	R.R.Sales Corporation & Anr. Vs. Reliable Insupacks Pvt. Ltd. & Ors.	Rohit Naagpal	
10.	Comp. App. (AT) (Ins) No. 344 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr	Malak Bhatt	
11.	Comp. App. (AT) No.53 of 2021	Surender Kumar Singh & Anr. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	

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By the order of Hon'ble Officiating Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in
 For Registrar